

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency & Bankruptcy
Board of India (Liquidation Process) Regulations, 2016)

Date: 28.01.2026

To:

Ms.B.Mekala, (Liquidator),
Insolvency Professional of M/s. Hitro Energy Solutions Private Limited,
Regd. No. IBBI/IPA-002/IP-P00675/2018-2019/12416
56,Bhaviya Complex,286,Purasawalkam High Road,
Purasawalkam,Chennai-600 007.

From

Financial Creditor:

Indian Bank
Stressed Assets Management (SAM) Large Chennai Branch
No.55, Ethiraj Salai,
Wellington Estate, 2nd Floor,
Chennai – 600 008.

Corporate Office:

Indian Bank,
Corporate Office,
No.254-260, Avvai Shanmugam Salai,
Royapettah,
Chennai – 600 014.

Subject: Submission of Proof of Claim in respect of the liquidation of A/c-- M/s. Hitro Energy Solutions Private Limited under the Insolvency & Bankruptcy Code, 2016.

Dear Sir,

Indian Bank, SAM Large Chennai Branch, hereby submits this proof of claim in respect of the liquidation of A/c- M/s. Hitro Energy Solutions Private Limited. The details for the same are set out below:

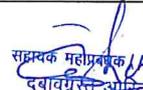
1.	Name of Financial Creditor (If an incorporated body provide identification number and proof of incorporation, if a partnership or individual provide identification records* of all the partners or the individual)	INDIAN BANK PAN – AAACI1607G
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2..	Address & email of Financial Creditor for correspondence	SAM Large Chennai Branch Indian Bank No.55, Ethiraj Salai, Wellington Estate, II nd Floor, Chennai – 600 008. Phone: 044 – 28216711 Email:armb2chennai@indianbank.bank.in										
3.	Total Amount of claim, including any interest, as at the liquidation commencement date and details of Nature of Claim (whether Term Loan, Secured , Unsecured)	<p>Our Bank has sanctioned the following credits to M/s. Hitro Energy Solutions Pvt Ltd for trading of LED light fixtures in the brand name of “HITRO” for which Mr.N.S Rangachari and Mrs.Nirmala Rangachari had given Guarantee and mortgaged their assets.</p> <p>Details of accounts of M/s Hitro Energy Solutions Pvt Ltd and the group accounts where the personal guarantors Mr.N.S Rangachari and Mrs.Nirmala Rangachari are borrowers/guarantors are given in Annexure IV</p> <p>As on 13.01.2026</p> <p style="text-align: right;">(Amt in Rs.)</p> <table border="1" data-bbox="791 1037 1367 1227"> <tr> <td>Principal</td> <td>13,57,72,078.16</td> </tr> <tr> <td>MOI</td> <td>10,22,16,749.92</td> </tr> <tr> <td>MLE/MOX</td> <td>6,00,822.96</td> </tr> <tr> <td>Sub Total</td> <td>23,85,89,651.04</td> </tr> <tr> <td>Total Claim</td> <td>23,85,89,651.04</td> </tr> </table> <p>Details as per Annexure I</p>	Principal	13,57,72,078.16	MOI	10,22,16,749.92	MLE/MOX	6,00,822.96	Sub Total	23,85,89,651.04	Total Claim	23,85,89,651.04
Principal	13,57,72,078.16											
MOI	10,22,16,749.92											
MLE/MOX	6,00,822.96											
Sub Total	23,85,89,651.04											
Total Claim	23,85,89,651.04											
4.	Details of documents by reference to which the debt can be substantiated	As detailed in Annexure II.										
5.	Details of any Order of a Court of Tribunal that has adjudicated on the payment of Debt	1. NCLT, Chennai liquidation order dated 13.01.2026										
6.	Details of how and when the debt occurred	<p>M/s. Hitro Energy Solutions Private Limited had availed financial facilities from Indian Bank for trading of LED light fixtures in the brand name of “HITRO”</p> <p>The last sanction was accorded by Indian Bank on 28.05.2021 and copy of the sanction ticket duly acknowledged by the M/s. Hitro Energy Solutions Private Limited (CD) is enclosed.</p>										



		Last sanction details of group accounts is given in Annexure II.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the Corporate Debtor and the Financial Creditor which may be set-off against the claim	Nil.
8.	Details of any security held, the value of the security and the date it was given	As detailed in Annexure III.
8A	Whether Security Interest Relinquished	No
9.	Details of any assignment or Transfer of Debt in his favour.	Nil.
10.	Details of the bank account to which the Financial Creditor's share of the proceeds of liquidation can be transferred	Name of the Account: Indian Bank, SAM Large Chennai Account Number: 422159631 IFSC Code: IDIB000C032 Bank Branch: Indian Bank, Ethiraj Salai Branch
10.	List out and attach the Documents attached to this Proof of Claim in order to prove the existence and non payment of claim due to the Operational Creditor	As detailed in Annexure II. इंडियन बैंक / For INDIAN BANK


 सहायक महाप्रबन्धक / Asst. General Manager
 ढरबाकग्रेस्ट आरिस्ट प्रबन्धन शाखा, चेन्ने
 Stressed Assets Management Branch, Chennai

Signature of Financial Creditor or person authorized to act on his behalf.
(Please enclosed the authority if this is being submitted on behalf of the Financial Creditor)

Name in BLOCK LETTERS: KAUSHAL KISHOR

Position with or in relation to Creditor: Assistant General Manager

Address of the person signing:
Indian Bank, SAM Large Chennai Branch, No.55, Ethiraj Salai, Wellington Estate, 2nd Floor, Chennai – 600008.

* PAN, Passport, AADHAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, Kaushal Kishor, Assistant General Manager, representing Indian Bank, SAM Large Chennai Branch, currently residing at Indian Bank, SAM Large Chennai Branch,



No.55, Ethiraj Salai, Wellington Estate, 2nd Floor, Chennai – 600008 do solemnly affirm and state as follows:

1. **M/s. Hitro Energy Solutions Private Ltd** was, at the liquidation commencement date, being the 13th day of January 2026 and still is, justly and truly indebted to Indian Bank, for the Credit facilities sanctioned presently, in the sum of Rs. **23,85,89,651.04/- (Rupees Twenty Three Crores Eighty Five Lakhs Eighty Nine Thousand Six Hundred and Fifty One Paise Four only).**
2. In respect of Indian Bank's claim of the said sum or any part thereof, we have relied on the documents specified below: **As detailed in Annexure II.**
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, neither Indian Bank, nor any person, by my order, to my Knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: Nil.

VERIFICATION

I, Kaushal Kishor, the Deponent herein above, do hereby verify and affirm that the contents of this proof of claim are true and correct to my knowledge and belief and no material has been concealed there from.

Verified at Chennai on this 28th day of January 2026.



इंडियन बैंक / For INDIAN BANK


Deponent's Signature
दबावग्रस्त आस्ति प्रबंधन शाखा, चेन्ने
Stressed Assels Management Branch, Chennai

ANNEXURE I

Statement of Outstanding Dues as on 13.01.2026 of M/s. Hitro Energy Solutions Private Ltd and its group accounts. (Liquidation order date: 13.01.2026)

(Amt in Rs.)

HITRO ENERGY SOLUTIONS P LTD						
Acc No.	Product Name	Limit	BB	MOI	MLE/MOX	Total
6887513464	IND GECLS	35,00,000.00	34,21,440.17	15,59,549.69	31,801.00	50,12,790.86
7022880603	FITL	31,00,000.00	29,38,076.00	25,93,432.03	0.00	55,31,508.03
7022881346	WCTL	7,23,000.00	7,34,685.00	3,21,271.10	0.00	10,55,956.10
6565814038	OCC	1,75,00,000.00	1,71,85,637.02	1,34,45,635.12	10,289.60	3,06,41,561.74
		2,48,23,000.00	2,42,79,838.19	1,79,19,887.94	42,090.60	4,22,41,816.73
HITRO ENERGY SOLUTIONS						
			As on 13.01.2026			
Acc No.	Product Name	Limit	BB	MOI	MLE/MOX	Total
6095481407	OCC	3,00,00,000.00	2,96,85,436.19	2,49,94,531.05	4,89,899.42	5,51,69,866.66
6887513431	GECLS	1,41,00,000.00	1,37,38,283.24	64,50,577.72	0.00	2,01,88,860.96
7047147654	FITL	52,00,000.00	51,24,970.00	27,83,789.64	0.00	79,08,759.64
7047151525	WCTL	38,40,000.00	37,39,970.00	22,29,004.82	0.00	59,68,974.82
7047176695	WCTL	4,60,00,000.00	4,57,30,806.00	3,65,66,670.77	15,113.44	8,23,12,590.21
6345615410	TL	3,00,00,000.00	1.10	3,04,718.55	53,719.50	3,58,439.15
		12,91,40,000.00	9,80,19,466.53	7,33,29,292.55	5,58,732.36	17,19,07,491.44
RANGACHARI						
Acc No.	Product Name	Limit	BB	MOI	MLE/MOX	Total
7047454348	IND KAVACH	5,00,000.00	4,26,534.00	2,19,951.68	0.00	6,46,485.68
7097192381	SOV GOLD BOND	22,75,000.00	5,81,200.00	10,35,771.78	0.00	16,16,971.78
6350165426	HOME LOAN	65,00,000.00	35,70,766.71	22,59,394.90	0.00	58,30,161.61
		92,75,000.00	45,78,500.71	35,15,118.36	0.00	80,93,619.07
NIRMALA RANGACHARI						
Acc No.	Product Name	Limit	BB	MOI	MLE/MOX	Total
7047471931	IND KAVACH	5,00,000.00	4,35,148.00	2,21,383.72	0.00	6,56,531.72
7097197866	SOV GOLD BOND	1,75,000.00	24,600.00	66,825.74	0.00	91,425.74
7097208767	SOV GOLD BOND	21,00,000.00	7,06,191.00	10,02,230.75	0.00	17,08,421.75
951014068	HOME LOAN	1,32,00,000.00	62,18,305.68	42,72,159.13	0.00	1,04,90,464.81
6186767052	HL PLUS	10,00,000.00	3,25,412.43	3,56,093.40	0.00	6,81,505.83
6467053378	HL PLUS	10,00,000.00	6,06,158.16	5,34,724.95	0.00	11,40,883.11
6513132045	OD HL ADVANTAGE	25,00,000.00	1,09,097.46	5,91,856.27	0.00	7,00,953.73



7022385803	FITL	5,50,000.00	4,69,360.00	4,07,177.11	0.00	8,76,537.11
		2,10,25,000.00	88,94,272.73	74,52,451.07	0.00	1,63,46,723.80

Total 13,57,72,078.16 10,22,16,749.92 6,00,822.96 23,85,89,651.04

Total claim amount: Rs.23,85,89,651.04/- (Rupees Twenty Three Crores Eighty Five Lakhs Eighty Nine Thousand Six Hundred and Fifty One Paise Four only).



ANNEXURE II

List of Documents Enclosed:

S No.	Document date	Details of Document
		Sanction ticket
1	28.05.2021	Hitro Energy Solutions Pvt Ltd
2	20.07.2021	Hitro Energy Solutions
3	22.07.2021	Rangachari IND Kavach Loan
4	26.06.2015	Rangachari Home Loan
5	23.04.2011	Nirmala Rangachari and Rangachari Home Loan
6	24.12.2013	Nirmala Rangachari HL Plus
7	12.03.2017	Nirmala Rangachari and Rangachari Home Adv OD
8	22.07.2021	Nirmala Rangachari IND Kavach Loan
9	16.09.2016	Nirmala Rangachari HL Plus
10.	26.05.2021	Nirmala Rangachari FITL
11	28.05.2021	Agreement of Guarantee by Mr.N S Rangachari and Mrs.Nirmala Rangachari
12	22.07.2021	Agreement of Guarantee by Mr.N S Rangachari and Mrs.Nirmala Rangachari and Mr.J.Mohan
13	08.09.2021	Supplemental MOD by Nirmala for Property 1 and 2
14	12.08.2021	Supplemental MOD by Rangachari for property 3
15	07.09.2021	Supplemental MOD by Nirmala for property 4
16	26.08.2021	Supplemental MOD by Rangachari for property 5
17	27.07.2015	Supplemental MOD by Mohan for property 6
18	08.06.2018	Board Resolution passed by the company for Rs.175.00Lakhs
19	18.01.2021	Board Resolution passed by the company for Rs.35.00Lakhs
20	28.05.2021	Board Resolution passed by the company for Rs.31.00Lakhs and Rs.7.23 lakhs



ANNEXURE III

DETAILS OF SECURITIES STIPULATED FOR THE LOANS SANCTIONED TO
M/s. HITRO ENERGY SOLUTIONS PRIVATE LIMITED AND GROUP ACCOUNTS

Collateral:

Facility	Details of Security	Owned by	Type of Charge	Value & Date of Valuation
All facilities of Hitro Energy Solutions, Hitro Energy Solutions Pvt Ltd.	Property 1: Extension of EM of vacant plots admeasuring 4800 sqft bearing Plc Nos.456 and 367 in the layout named as Royal Majestic impound, Off: ECR, Nemili, Chengalpet Taluk, in the sub-1,-7 Sub registration district of Thiruporur, Chennai South .	Mrs.Nirmala Rangachari	Extension of EM	Hitech Valuers dt.13.04.2024 RSV1 for plot 456- Rs.0.12Cr RSV2 for plot 367- Rs.0.13Cr
All facilities of Hitro Energy Solutions, Hitro Energy Solutions Pvt Ltd.	Property 2: Extension of EM of Plot no.7A admeasuring 4920 sqft in Adonia Layout" promoted by NAPC Properties), near Muttukadu Boat area, opposite to ECR Dhaba Off: ECR, comprised in S.No.11/2 Part and S.No.9/1 of Kunnakaadu Village in the Sub Registration District of Thiruporur and Registration District of South Chennai	Mrs.Nirmala Rangachari	Extension of EM	Hitech Valuers dt.13.04.2024 RSV1 -Rs.0.58Cr
All facilities of Hitro Energy Solutions, Hitro Energy Solutions Pvt Ltd. and facilities availed by Mr. Rangachari and Mrs.Nirmala Rangachari	Property 3: Extension of EM of residential Flat No A-1, First Floor, RatnaGriha Apartments, No.25/13, Ratna Nagar, Teynampet, Chennai-600 018, comprised in O.S No.183, 190,191 and 194, (R S No76 in the Sub registration district of central joint I SRO of Chennai Central	Mr.N.S.Ranga chari	Extension of EM	Hitech Valuers dt.21.09.2023 RSV-Rs.1.94Cr Er.Ponnivel Dt.01.07.2023 RSV-Rs.1.84Cr
All facilities of Hitro Energy Solutions, Hitro Energy Solutions Pvt Ltd. and facilities availed by Mr. Rangachari and Mrs.Nirmala Rangachari	Property 4: Extension of EM of land and building in R.S.No.3673/4 & 3673/13,Flat No.F2, First Floor, Athilya No.13 Old No 23 Prithivi Avenue(Second street), Abhirampuram, Mylapore Triplicane Taluk, Chennai-600018	Mrs.Nirmala Rangachari	Extension of EM	Er.S.V.Natarajan DT.04.05.2024 Rsv-Rs.3.01Cr



All facilities of Hitro Energy Solutions, Hitro Energy Solutions Pvt Ltd. and facilities availed by Mr. Rangachari and Mrs.Nirmala Rangachari	Property 5: EM of the property at Door No 25/A,New No 14, Flat No.7,third floor (Southern Side) East Abhirampuram, 2nd Street Mylapore Chennai owned by Mr. N S Rangachari	Mr.N.S.Ranga chari	Extension of EM	Er.Ponnivel dt.01.07.2023 RSV-Rs.1.07Cr Hitech Valuers dt.28.08.2023 RSV-Rs.094Cr.
All facilities of Hitro Energy Solutions.	Property 6: Extension of EM over Flat No.9, 2nd and 3'd floor (Duplex),Ashwarooda Apartments, Old No.96/New NO 248, Block 30, Ambujammal Street, Off TTK Road, Alwarpet, Chennai-600018 owned by Mr. J Mohan.Valuation Rs.1.80cr	Mr.Mohan	Extension of EM	
All facilities of Hitro Energy Solutions.	Property 7: EM of residential property with UDS 4298 sqft out of 94176 sqft and super built up area of residential apartment "Royal Town",thereon al Flat Nos.A,B,C,D,E,F& G, 2nd floor, Block-A, Project Chettipuniyam Village, Chengalpattu Taluk, in the name of Mr.J.Mohan.Valuation Rs.3.10 cr	Mr.Mohan	EM	Sold out vide E auction on 24.09.2025 and amount appropriated to loan account.

